

THE HIGH COURT OF ORISSA, CUTTACK

OFFICE ORDER

No. III-11/2024 -18568..... Date :08.09.2024.....

The following selected candidates are hereby appointed temporarily to officiate as “**Translator**” in the Court’s Establishment in the Scale of Pay of Rs.35,400-1,12,400/- in Level-9 of the Pay Matrix under ORSP Rule, 2017 with usual allowances as sanctioned by the State Government from time to time. The appointment is purely temporary and is terminable at any time during the period of probation without assigning any reason whatsoever. They should join their new assignment on **01.10.2026** failing which the appointment shall be treated as cancelled.

The said appointment shall be on probation for a period of 2 (Two) years from the date of appointment, provided that the appointing authority may, if it thinks fit in any case or class of cases, extend the period of probation.

Sl. No.	Name	Correspondence Address
1.	BEBY SAHOO	D/o- Rabindra Sahoo, At- Rathijema (Charimania), Post - Balakati, P.S.- Baliana, District- Khordha, PIN- 752100, State- Odisha
2.	ABHIJIT MISHRA	S/o- Sadananda Mishra, At-Maulimunda, P.O. Baunsuni, District: Boudh, Odisha, PIN-762015
3.	TAPASWINI DASH	D/o- Ram Chandra Dash, Plot No: 3E/339, Sec-9, CDA Cuttack-14, PIN-753014
4.	JATINDRA SETHI	S/o- Maheswar Sethi, At/Po-Nuagaon, P.S.-Niali, District-Cuttack, PIN-754004
5.	ITISHREE SAMAL	D/o- Bhakta Charan Samal, Biswanathpur, PIN- 754200
6.	ANUPAMA BEHERA	D/o- Pramod Kumar Behera, At. Jharamuhan P.O.- Rajkanika , P.S. Rajkanika, District- Kendrapara, PIN- 754220
7.	BIJAYALAXMI MARNDI	D/o- Bikram Marndi, At- Qr. No 3f/3, Lower Police Colony, P.O.-Tulasipur, Cuttack, PIN: 753008
8.	PULAK PRIYADARSHAN NAYAK	S/o- Chandra Bhanu Nayak, At/P.O.- Salebhata, Block- Naktideul, Via- Reamal, P. S.- Naktideul, Dist- Sambalpur, PIN: 768109
9.	SUNITA NAYAK	D/o- Binayak Nayak, At - Haridanali, In Front Of Bharat Petrol Pump, P.O./P.S. - Athmallik, District - Angul, PIN: 759125
10.	RUPASHREE NAYAK	D/o- Ramakant Nayak, At- Housingboard Colony P.O.- Chandrasekharpur District Khordha, PIN: 751016
11.	SUBASINI PURTY	D/o- Pradhan Kumar Purty, At- Dakhinakali Road, P.S.- Town, P.O./District- Dhenkanal, PIN: 759001
12.	CHANDANA CHAMPA SOREN	D/o- Rajendra Soren, At- House No. 114, Jaganath Prasad Chunkuli Back Side Of Infocity Andharua Chandaka, Bhubaneswar, PIN: 751024

The following documents are required to be furnished by the candidates at the time of joining;

1. Two original sets of "Attestation Form" duly filled in along with two passport size photographs duly attested by the same Gazetted Officer.
2. Medical Certificate of fitness from a Medical practitioner not below the rank of Assistant Surgeon.
3. Two Character Certificates from two different Gazetted Officers.
4. Declaration to the effect that he/she has not been dismissed from any Govt. service.
5. Declaration to the effect that he/she has not more than one spouse living in case he/she is married.
6. Certificates in support of his/her date of birth, caste, educational qualification, technical qualification etc. and Mark Sheets, in original along with their copies duly attested.
7. Undertaking to the effect that he/she agrees and is prepared to duly discharge the duties assigned to him/her by the Court in course of his/her posting.
8. No Objection Certificate of the previous employer (wherever applicable).

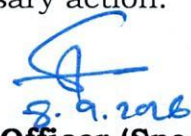
The appointment is subject to verification of all the certificates along with the character and antecedents of the incumbent in the manner prescribed by the Government. In case the certificates, character and antecedents are not found correct/satisfactory, the incumbent will be removed from Government service immediately without any notice.

No T.A./D.A. will be allowed to join the post.

By Order of the Court
Sd/- S.R. Pradhan
Registrar (Judicial)

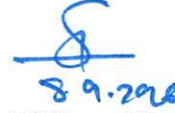
Memo No.18569(17).....**Date :**08.09.2026.....

Copy forwarded to the Persons Concerned/ Bill Asst. (2 copies) / Superintendent, Accounts (Misc.) Section / Asst.-in-Charge of G.P.F.(PRAN) / Asst.-in-Charge of Service Book for information and necessary action.


2.9.2026
Special Officer (Special Cell)

Memo No.....18570..... Date :08.09.2026.....

Copy forwarded to the Superintendent, Computer Section for uploading the above Office Order in the High Court Website.


89.292

Special Officer (Special Cell)

N.B.: The candidates may download the **"Attestation Form"** and format of the **"Medical Certificate of Fitness"** available in the Court's Website under the headings **"Forms"**.